

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s).28711-28712/2010

UDAI NARAIN RAI (NOW MAJOR)

Petitioner(s)

VERSUS

BOARD OF REVENUE U.P. AND ORS.

Respondent(s)

Date : 20-04-2021 These petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.M. JOSEPH
[IN CHAMBER]

For Petitioner(s) Mr. Nirmal Kumar Ambastha, Adv.
Mr. Nirnimesh Dube, AOR

For Respondent(s) Mr Rahul Narang, Adv.
Mr. Somesh Chandra Jha, AOR

UPON hearing the counsel the Court made the following
O R D E R

Learned counsel for the petitioner as a last chance,
seeks indulgence of the Court to effect service upon unserved
respondent Nos. 5,6,8 and 10 in SLP(C) No.28711 of 2010 through
dasti.

His request is accepted.

Learned counsel for the petitioner is granted liberty to take
steps for effecting service through dasti mode upon respondent Nos.
5,6,8 and 10 within a period of one week from today.

List these matters within three weeks from today.

(INDU MARWAH)
COURT MASTER (SH)

(VIRENDER SINGH)
BRANCH OFFICER